

In the following 8 Applications for Certified Copies, despite notice dated 04-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 17-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-18-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201900351	Amita A. Laliwala (Defendant No.2)	746-2004 (7)
2	U-201904988	Jagat Kantilal Shah def. 3 inperson	8799-1994 (14)
3	U-201907985	Ashoka Law Firm Adv for Plaintiff	6072-2006 (7)
4	U-202001880	Sanjay K. Chavan (Legal Officer)	8622-2002 (60)
5	U-202001926	Jayant Gaiwad Adv. for Plaintiff	7072-2006 (59)
6	U-202003510	Jitendera Tiwari	1470-2008 (27)
7	U-202100017	Manoj Kapoor	264-1983 (7)
8	O-202000185	Narendra P. Jain Adv. for Plaintiff	44-2018-SUMMARY SUIT (40)